

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

D.A. 529/94

Friday, this the 8th day of April, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

D Soman Pillai

Staff Code No.26043, Stores Assistant 'B',
Purchase and Stores Division
Vikram Sarabhai Space Centre
ISRO Post, Thiruvananthapuram.

... Applicant

By Advocate Mr P Ravindran.

Vs.

1 The Secretary, Deptt. of Space(in ISRO),
Indian Space Research Organisation
Headquarters, Bangalore.

2 The Director,
Vikram Sarabhai Space Centre,
Thiruvananthapuram.

3 Head Personnel & General Manager,
Personnel & General Administrative Division
Vikram Sarabhai Space Centre, Thiruvananthapuram.

... Respondents

By Advocate Mr CN Radhakrishnan, Addl. CGSC.

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges Annexure AI order by which his request for placement in a higher scale, was rejected by third respondent stating that a decision on such matters can be taken only by a higher authority. That authority is described as 'D O S'. Such abbreviations should be avoided, in orders that are liable to judicial review, as these are not abbreviations known to law. Learned Standing Counsel clarifies that 'D O S' stands for Department of Space.

2 Applicant may place his grievances in the form of a representation before the Department of Space, Government of India, Bangalore, within three months from to-day. If a representation is so made, that will be considered in detail and a reasoned order passed thereon, within six months of the date of receipt of the representation.

3 Application is disposed of with the aforesaid directions. No costs.

Dated the 8th April, 1994.

P V Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

P/8-4